

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 223 OF 2024**

**IN THE MATTER OF:**

**In re: News item appearing in Kashmir Life dated 31.01.2024 titled “Jaundice outbreak  
hits Shopian: contaminated water suspected”**

**VERSUS**

**MEMO OF PARTIES(As per order dated 12.03.2024)**

**In re: News item appearing in Kashmir Life dated 31.01.2024 titled “Jaundice outbreak  
hits Shopian: contaminated water suspected”**

**VERSUS**

1. **Jammu & Kashmir Pollution Control Committee (J&KPCC)**  
Through its Member Secretary  
Email: [membersecretaryjkspcb@gmail.com/](mailto:membersecretaryjkspcb@gmail.com/)  
[Membersecy.pcb@jk.gov.in](mailto:Membersecy.pcb@jk.gov.in) .....RESPONDENT NO. 1
2. **Central Pollution Control Committee (CPCB)**  
Through Director  
Email: [mscb.cpcb@nic.in](mailto:mscb.cpcb@nic.in) .....RESPONDENT NO. 2
3. **Deputy Commissioner/District Magistrate, Shopian**  
First Floor Mini Secretariat Complex Arhama  
Shopian-192303 .....RESPONDENT NO. 3
4. **Ministry of Health**  
Through Principal Secretary  
Email: [secyhfw@nic.in](mailto:secyhfw@nic.in) .....RESPONDENT NO. 4